

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

1. C.P.(IB)/238/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

NAME OF THE PARTIES: - Balaji Construction Co.
V/s
Swastish Enterprises Limited

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

CS. Nithish Bangera appeared for the Applicant/Financial Creditor. None appeared for the Respondent/Corporate Debtor. Registry is directed to issue court notice to the Respondent/ Corporate Debtor intimating the next date of hearing. List this matter on **09.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)